



NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

3. IA/3726/2023 22(3)(b)
C.P. (IB)/1154(MB)2020

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **22.08.2023**.

NAME OF THE PARTIES: JC Flowers Asset Reconstruction Pvt. Ltd
VS
RELIANCE INNOVENTURES PRIVATE LIMITED
SECTION : Sec 7 of IBC 2016

Presence: Ms. Jyoti Singh, Ld. Counsel for the Applicant.

ORDER

I.A. 3726 of 2023

The I.A. has been filed for seeking replacement of Mr. Bhruqesh Amin, IRP of the Corporate Debtor with Mr. Harish Kant Kaushik as the Resolution Professional as per the Resolution passed by CoC in the 1st CoC meeting held on 14.07.2023 and 24.07.2023.

In view of the voting percentage at pg. 44 of the Application i.e. 100 % and in view of the consent of the RP, I.A. is allowed and the prayer is granted.

Sd/-
MADHU SINHA
Member(Technical)
/P/

Sd/-
REETA KOHLI
Member(Judicial)